NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/578/ (IB)/2017

NAME OF THE PETITIONER(S)

: VINCOT AGENCIES

NAME OF THE RESPONDENT(S)

: SRI RAMAJAYAM SPIN TEX PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. A. ZarBANADIVV

Cownsel. For Ruspordery

2. A. Sivaji (S. Jeevitha Ramani

corenael for petitionar

ORDER

Counsel for petitioner present and filed vakalat. Counsel for respondent present and filed his vakalat and prayed time for filing counter. Time extended at request. Put up on 21.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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